

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 6 of 2014 in
Appeal No. 44 of 2013**

Dated: 23rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s. Bangalore Electricity Supply
Company Ltd. & Ors.**

**....Review Petitioner/
Respondent (s) R-1**

Versus

Shamanur Sugars Limited

....Appellant(s)/R-2 to R-4

Counsel for the Review Petitioner(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. B. Subrahmanya Prasad

ORDER

Post the matter for Reporting Compliance on **24.04.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**